

HCC No. 46/2018
LCA-I/15/2000

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 6th JANUARY 2020

BRIEF TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru for procurement of 135 nos. of Copier Machines (90 Nos. of 35 ppm and 45 Nos. of 45 ppm) to the Subordinate Courts in the State by surrendering 94 or equal number of unserviceable/condemned Copier Machine through e-procurement portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed on **21.01.2020 at 4.00 PM.** For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.